

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 175 of 2020

IN THE MATTER OF:

Axis Nirman and Industries Ltd. & Anr.

...Appellants

Versus

Hotel Birsa Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellant : Mr. Buddy Ranganathan and Mr. C.S. Chauhan,
Advocates**

**For Respondent : Mr. Mayank Sapra, Advocate for R-1, R-3 & R-4
Mr. Abhijeet Sinha, Mr. Arijit Mazumdar and Mr.
Shawba Nandy, Advocates**

ORDER

26.02.2020 Due to paucity of time, the appeal could not be taken up for hearing. Let the matter be fixed for hearing on **30th March, 2020**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)

pks/kam